

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4939  
ANSWERED ON:24.04.2003  
FUNDS UNDER APDRP  
MONI KUMAR SUBBA

**Will the Minister of POWER be pleased to state:**

(a) whether the Government have sanctioned an amount of Rs.70 crore under the accelerated power development and reforms programme to improve the power distribution system in Guwahati zone, under a 90%, 10% cost sharing system between the Centre and the State;

(b) if so, the details thereof; and

(c) the steps taken for proper monitoring of implementation and timely completion of the scheme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : Yes, Sir.

(b) : During the financial year 2002-03, projects for strengthening of the Sub- Transmission & Distribution (ST&D) system in Guwahati, costing Rs.70.21 crore have been sanctioned under Accelerated Power Development and Reforms Programme(APDRP). Total cost of the above projects would be funded through APDRP as grant and loan to the State Government in the ratio of 90:10. Details are given in the Annexure.

(c) : As per the Memorandum of Agreement (MoA) signed by the Ministry of Power with the Assam State Electricity Board, a State level Distribution Reform Committee, is to be set up comprising of the State Government representative, head of the State Electricity Boards, a representative from National Thermal Power Corporation or Power Grid Corporation of India Ltd. and a representative from Central Electricity Authority or Ministry of Power. The Committee shall meet once in two months to review progress of APDRP project implementation and compliance of MoA conditions.

The Assam State Electricity Board (ASEB) has signed the MoA on July 27, 2002. ASEB has since constituted the Reform Committee and the same has become functional.

Power Grid Corporation of India Ltd. is the lead advisor cum consultant assisting the State in formulation and monitoring of the projects in Assam.

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.4939 TO BE ANSWERED IN THE LOK SABHA ON 24.04.2003.**

S1	Name of the Schemes	Guwahati I	Guwahati II	Total
1	33 kV metering	43.17	35.16	78.33
	11 kV Metering	14.12	17.10	31.22
	Data Loggers	53.20	24.00	77.2
	R&M of Sub station		210.18	210.18
2	Computerised billing System	63.20	95.00	158
	Mapping and Indexing	40.00		40.00
3	Consumer Metering	281.82		
	333.85			1122.59
4	DTR metering		128.50	
	Revamping of DTRs		186.57	
	New DTRs		191.85	
5	11 kV feeder augmentation, pole replacements		102.68	102.68
	33 kV feeder		131.76	131.76

	augmentation		
6	Power transformer augmentation	77.06	77.06
7	New Sub station	116.88	116.88
8	MTI Augmentation	183.09	183.09
9	Oil filter matching and oil testing kit	13.05	13.05
10	Construction of new 33/11 kV sub station, augmentation of Sub station capacity, New 33 kV lines, addition of DTRs, Re-conductoring of 11 kV feeders, Conversion of single phase to three phase LT lines to three phase, Installation of capacitor bank, Auto Re closures etc.	4076.81	4076.81
11	Augmentation of 33 kV & 11 kV feeders, Augmentation of PTRs, sub-division civil works, oil filtering machines and oil testing kits, tools and plants etc.	613.90	613.90
Total		5238.25	1783.10
			7021.35